

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Office of the Registrar General)

Subject: Promotion of Civil Judges (Jr. Division)/Munsiffs to the posts of Civil Judges (Sr. Division)/ Sub-Judges on adhoc basis.

ORDER

No: 859

Dated: 09/02/2021

After considering comparative seniority and vigilance report of the Judicial Officers falling in the consideration zone and pending regular promotion process in accordance with the criteria laid down vide High Court Order No. 648 dated 07.09.2019, the following Civil Judges (Jr. Division)/Munsiffs are hereby promoted as Civil Judges (Sr. Division)/Sub-Judges on adhoc basis:-

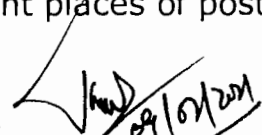
1. Mr. Iqbal Ahmad Akhoon
2. Ms. Phuntsog Angmo
3. Mr. Riyaz Ahmad
4. Ms. Tabasum Qadir Parray
5. Mr. Meyank Gupta
6. Mr. Sajad ur Rahman
7. Mr. Altaf Hussain Khan
8. Ms. Rekha Kapoor
9. Ms. Pooja Raina
10. Ms. Pooja Gupta
11. Ms. Fariqa Nazir
12. Mr. Deputy Kumar
13. Mr. Abdul Bari
14. Mr. Ajay Kumar
15. Mr. Siahuddin Ahmed
16. Ms. Nusrat Ali
17. Mr. Sunil Kumar
18. Ms. Smriti Sharma
19. Ms. Sumati Sharma
20. Mr. Mudasar Farooq
21. Mr. Muzamil Ahmad Wani
22. Mr. Rajeev Kumar

Their adhoc promotion shall be subject to the following conditions:

- i) The adhoc promotion shall be for a period of six months or till the regular promotion is made, whichever is earlier.
- ii) The adhoc promotion shall not confer them any right of regular promotion or any claim of seniority or any other superior right viz-a-viz those who may be promoted on regular basis; and
- iii) The adhoc promotee shall be reverted to the cadre of Civil Judges (Jr. Division)/Munsiffs in case they are not found fit in the regular promotion process to the post of Civil Judges (Sr. Division) / Sub Judges or in case sufficient posts are not available for their promotion on regular basis.

Further, the formal posting orders of the above officers, however, shall be issued in due course, till such time, they shall continue to discharge their functions at their present places of posting.

By Order.


(Jawad Ahmed)
Registrar General

No: 27332-53/G.S
Copy of the above forwarded to the:

Dated: 09/02/2021

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Jammu
2. Secretary to Hon'ble Mr./Mrs. Justice _____,

.....for information of Their Lordships.

3. Registrar Vigilance, High Court of J&K, Jammu,
4. Registrar Rules, High Court of J&K, Jammu,
5. Registrar Computers, High Court of J&K, Jammu,
6. Registrar Judicial, High Court of J&K, Jammu/Srinagar,
7. All Principal District & Sessions Judges, UTs of J&K and Ladakh,
..... for information.
8. CPC, e-Courts with the request to upload the same on the official website of the High Court of J&K.
9. Director Finance, High Court of J&K, Main Wing, Jammu
10. Concerned officers.


Registrar General

